(OA No.060/00608/2014)

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

ORIGINAL APPLICATION NO.060/00608/2014 Chandigarh, this the 8th day of July, 2015

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

Rani Devi wife of Shri Raja Ram, resident of Ram Colony Jind, District Jind.

...APPLICANT

BY ADVOCATE: SHRI SURINDER SINGH DUHAN

VERSUS

- 1. Indian Red Cross Society Jind, District Jind through Deputy Commissioner-cum-President, Jind.
- 2. Secretary, Indian Red Cross Society, Jind, Distict Jind.

...RESPONDENTS

BY ADVOCATE: SHRI R.S. KUNDU

ORDER (oral)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER(J):-

The learned counsel for the applicant seeks permission to withdraw the instant O.A. with liberty to challenge the order dated 09.10.2007 passed by the respondents.

(OA No.060/00608/2014)

- 2. The learned counsel for the respondents does not object to the oral prayer made by the learned counsel for the applicant.
- 3. The O.A. is dismissed as withdrawn, with leave and liberty as prayed for.

(SANJEEV KAUSHIK) MEMBER(J)

(UDAY KUMAR VARMA) MEMBER(A)

Dated: 08.07.2015 `SK'